

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) and (b). The whole matter is being re-examined afresh.

(c) and (d). Government has already brought 21 bulk drugs under price control in February, 1990 and as a result of that there has been decrease in the prices of formulations based on such drugs. Further, a Standing Committee, has been set up in the Department of Chemicals and petrochemicals for considering various issues concerning DPCO, 1987.

Application of Drugs (Price Control) Order to Small Scale Units

9826. **SHRI S.B. THORAT:** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Drugs (Prices Control) Order, 1987 does not apply to small scale industrial units;

(b) whether there is any turnover limit applicable to these units;

(c) whether there are a number of small scale industrial units which are exempted from price control although their turnover exceeds crores of rupees;

(d) if so, the details thereof; and

(e) the steps Government propose to take in this regard?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) In terms of Order S.O. No. 719 (E) dated 21.7.1988 small scale units are exempted from the operation of the provisions of Drugs (Prices Control) Order, 1987 in so far as they relate to formulations specified in category II of IIIrd Schedule to the said Order.

(b) No, Sir.

(c) to (e). No such study has been made

by the Government. However, the Standing Committee constituted by the Government to consider the various issues concerning DPCO, 1987 will also consider the issue regarding exemption available to small scale units in respect of Category-II formulations.

Oil Exploration in Konkon Region

9827. **SHRI A.R. ANTULAY:** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government have conducted any survey in the Konkon region particularly in Ratnagiri-Raigad districts of Maharashtra and other surrounding areas for any possible oil or gas find;

(b) If so, the details and outcome thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) and (b). Konkon region including Ratnagiri and Raigad districts is covered by the Deccan trap. Though no survey has been done in Ratnagiri-Raigad districts and the surrounding areas, some survey work has been done elsewhere in the Deccan Trap and some parametric drilling is also planned. Future exploration programme in the basis of Maharashtra will depend upon evaluation of the data so obtained.

Book Stall Contract at Jammu-Tawi

9828. **SHRI R. MUTHIAH:** Will the Minister of RAILWAYS be pleased to state:

(a) whether the book-stall contract at Jammu Tawi railway station was terminated in 1980; and

(b) if so, the reasons for not allotting the said book-stall afresh since then?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) The book-stall contractor whose contract was terminated is still operating the

book-stall under a stay order obtained from a Court and the matter is subjudice.

Import of Crude Oil

9829. SHRI SHRI P. NARSA REDDY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is proposed to import crude oil during 1990-91;

(b) if so, the names of the countries from which crude oil would be imported;

(c) whether any agreement has been signed in this; and

(d) if so, the salient features thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) Yes, Sir.

(b) to (d). There is a term contract with USSR on calendar year basis for the year 1990. Agreements for purchase of crude oil for 1990-91 have been negotiated with Saudi Arabia, Iran, Iraq, UAE, Kuwait and Malaysia. In addition, spot purchases are also made. The imports are phased over the entire year to meet the demand and the operational requirements of the refineries.

Power Plants of Kerala During Seventh Plan

9830. SHRI A. CHARLES: Will the Minister of ENERGY be pleased to state:

(a) the target set for the installation of power plants in Kerala during the Seventh Plan period;

(b) the additional power generating capacity actually added in the State during the Plan period;

(c) whether the target has been achieved; and

(d) if not, reasons therefor?

THE MINISTER OF ENERGY AND MINISTER CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) The Seventh Plan envisaged addition of 480 MW of generating capacity in Kerala State.

(b) A capacity of 465 MW has been added during the seventh plan.

(c) and (d). Kallada HEP (15 MW) programmed during the Seventh Plan has slipped to 1990-91 due to delay in unit erection.

Mobile Library-cum-Book Stalls

9831. SHRI M.G. SEKHAR: Will the Minister of RAILWAYS be pleased to refer to the reply given on 4th August, 1989 to Unstarred Question No. 2598 mobile library-cum-book stall in Vaishali Express and state:

(a) the policy for sanctioning free card passes and berths in the rakes to the mobile library-cum-book stall; and

(b) the number of representatives/persons allowed to avail the facility in each rake at a time?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) As per extant policy, only second class passes to the bare minimum valid for specific train having mobile library-cum-bookstall are issued. Only one berth is allotted in each rake.

(b) The contractor and his employees who actually manage the mobile library-cum-bookstall on a particular rake are permitted to avail of the facility of free passes.

[Translation]

Criteria for No Industry District

9832. SHRI RAM KRISHAN YADAV: Will the Minister of INDUSTRY be pleased to state:

(a) the criteria for declaring a district "No Industry District";